

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 249 OF 2018

Dated: 8th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Punjab State Power Corporation Limited **Appellant(s)**

Vs.

Punjab State Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Ritu Apurva

Counsel for the Respondent(s) : -

ORDER

Learned counsel for the Appellant seeks permission to file rejoinder during course of the day. He may take steps to file the same on or before 20.08.2019 after serving copy on the other side.

List the matter on **20.08.2019.**

**(Ravindra Kumar Verma)
Technical Member**

Kt/mkj

**(Justice Manjula Chellur)
Chairperson**